

Shri T. K. Chaudhuri: With reference to part (a) of the question, may I know whether the attention of the Government has been drawn to a statement made by Shri Bishnu Ram Mehdi, the Chief Minister of Assam, about the activities of certain foreign missionaries in creating troubles in these Naga areas?

Dr. Katju: Yes.

Shri Rishang Keishing: In view of the fact that there is always a serious suspicion about the *bona fides* of the loyalty and citizenship of the Indian tribal Christians in that area, may I know whether Government will consider the desirability of deputing some members of Parliament to that area to enquire into this matter and remove this suspicion once and for all time?

Mr. Deputy-Speaker: It is a suggestion for action.

The Prime Minister (Shri Jawaharlal Nehru): If any Members wish to go there, I have no doubt that their going there will be welcomed, but the idea of Members going to enquire into the loyalty of other people seems to be rather odd.

Shri Amjad Ali: In view of the fact that the Minister in charge has said "Yes" to Mr. T. Chaudhuri's question, what action do the Government of India propose to take on that?

Dr. Katju: On what Mr. Chaudhuri said? He asked me whether Mr. Bishnu Ram Mehdi has made a certain statement in his Assembly. I said "Yes".

Shri Amjad Ali: What action is being taken on that?

Dr. Katju: I am depending upon the Assam Government to take proper and appropriate action, and if there is any necessity, I shall do what I can.

Mr. Deputy-Speaker: Next question.

Shri Amjad Ali: May I ask one question further, Sir?

Mr. Deputy-Speaker: No. I have allowed a number of supplementaries.

CHECK-POSTS ON INDO-BURMA FRONTIERS

*1279. **Shri L. Jogeswar Singh:** Will the Minister of Finance be pleased to state the number of check-posts on the Indo-Burma frontiers?

The Parliamentary Secretary to the Minister of Finance (Shri B. R. Bhagat): There are at present two Land Customs stations and five preventive out-posts on the Indo-Burma Frontiers.

Shri L. Jogeswar Singh: What is the amount of money realised in these check posts in 1953 either in the form of fines or customs?

Shri B. R. Bhagat: There is very little trade in this area, and the amount is very small. I cannot give just now the exact amount.

Shri L. Jogeswar Singh: Do Government propose to send high officials to these check posts to check the customs officials there who are reported to have accumulated huge money through unfair means?

Mr. Deputy-Speaker: We are going away from the main question. The hon. Member only wanted information regarding the number of check posts. We are now going into personalities as to who has accumulated money etc.

Shri L. Jogeswar Singh: I want to know whether the activities of these customs officials in the check posts are checked now and then.

Mr. Deputy-Speaker: How does that arise?

Shri B. R. Bhagat: They are not officials of the Assam Government. They are of the Central Government. The usual check is made.

Mr. Deputy-Speaker: They are all of the Central Excise Department.

I. A. S. AND I.P. S. OFFICERS IN CENTRAL SERVICES

*1280. **Shri Elayaperumal:** (a) Will the Minister of Home Affairs be pleased to state the number of I.A.S. and I.P.S. officers from Scheduled

Castes working in the Central Government services?

(b) How many persons belonging to the Scheduled Castes have been selected for I.A.S. and I.P.S. since 1951?

The Deputy Minister of Home Affairs (Shri Datar): (a) The information is not readily available as I.A.S./I.P.S. officers are not selected for service under the Central Government on this basis. The information is, however, being collected and will be placed on the Table of the House as early as possible.

(b) No record is maintained as to whether an officer promoted from the State Service to the I.A.S. and the I.P.S. belongs to the Scheduled Caste. Among those directly recruited since 1951, one I.A.S. and one I.P.S. officer were members of these castes.

Shri Elayaperumal: How many applications were received by the Central Government, and how many were rejected?

Shri Datar: That information relates to the competitive examination, and the information, I believe, has already been supplied.

Shri Elayaperumal: On what basis are selections made for I.A.S. and I.P.S.?

Mr. Deputy-Speaker: It is a general question.

Shri Datar: They are selected on merits.

Shri Elayaperumal: Is there any reservation for Scheduled Castes and Scheduled Tribes?

Shri Datar: There is reservation so far as direct recruitment is concerned.

Shri B. S. Murthy: In view of the fact that in all these years sufficient number of Scheduled Caste and Scheduled Tribe candidates are not forthcoming to sit for the I.A.S. and I.P.S. examinations, may I know the measures to be taken by Government to give sufficient representation to these communities?

Shri Datar: Government are considering the whole question as to how to increase the numbers of the Scheduled Castes consistently with efficiency.

Shri N. Raghiah: Are Government aware that efficient Scheduled Caste officers who were directly recruited for civil service in Mysore have not been taken, while inefficient non-Scheduled Caste officers have been taken into the I.A.S. and I.P.S.?

Mr. Deputy-Speaker: Who is to judge whether a person is efficient or not?

Shri Datar: I am not accepting the insinuation.

Shri N. M. Lingam: Are Government aware that so long as they adhere to the present method of recruitment, viz., recruitment by purely academic qualifications, the number of Scheduled Caste candidates will have to be necessarily limited in the I.A.S. and the I.P.S.?

The Minister of Home Affairs and States (Dr. Katju): May I answer this question? It is not quite correct to say that the recruitment is purely by academic qualifications. There is also a *viva voce* examination, which is very carefully done, and which occupies a lot of time. So far as the Scheduled Tribes and Scheduled Castes are concerned, there have been many relaxations made, but we cannot possibly give up all considerations of fitness for the job. A candidate, when appointed, does not look after merely the Scheduled Castes only, but the whole population. Therefore there must at least be some initial fitness for the job.

Shri B. S. Murthy: Are Government aware that the British Government during their regime here had resorted to nomination of candidates from communities which were not represented in the I.C.S.? May I know whether Government will adopt the same attitude to consider the claims of Scheduled Castes and Scheduled Tribes?

Dr. Katju: We shall consider that matter. But personally I do not think it is a desirable process to adopt.

Shri B. S. Murthy: The British Government also thought like that at first.

GROW MORE FOOD CAMPAIGN BY ARMY

*1281. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) whether during 1953-54 the Army could contribute anything to the Grow More Food Campaign as a voluntary effort; and

(b) if so, what area was brought under cultivation of cereals, vegetables or fodder during that year?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes.

(b) 8,938 acres.

Sardar Hukam Singh: What was the amount saved through this campaign?

Sardar Majithia: I am afraid I have not got that information with me. But if the hon. Member wants to know the amount of wheat, paddy, maize and other cereals produced, I can give those figures.

Shri D. C. Sharma: May I know whether they have been able to develop any gardens or gardening colonies?

Sardar Majithia: We have produced about 308 tons of fruit, out of this land.

TERRITORIAL ARMY

*1282. **Shri Radha Raman:** Will the Minister of Defence be pleased to state the response received from the public in Rajasthan to the Territorial Army?

The Deputy Minister of Defence (Shri Satish Chandra): Recruitment to the Territorial Army is made on a zonal basis. No urban or provincial unit has been raised in Rajasthan.

66 persons from Rajasthan have, however, joined the provincial units located at Delhi and Jullundur.

Shri Radha Raman: May I know whether the recruitment in Rajasthan is from non-martial classes?

Mr. Deputy-Speaker: Is there still any such difference?

Shri Satish Chandra: There is no difference between martial and non-martial classes, so far as recruitment to the Territorial Army is concerned.

Shri K. K. Basu: The hon. Minister stated that there is no distinction between martial and non-martial classes. May I know whether that restriction applies only to the Territorial Army or to all types of the army?

Shri Satish Chandra: For the moment, I am referring to the Territorial Army.

Mr. Deputy-Speaker: The question refers only to the Territorial Army.

REPUBLIC DAY

*1283. **Shri Rishang Keishing:** Will the Minister of Defence be pleased to state the total amount of money spent by Government for the celebration of the Republic Day in 1954?

The Deputy Minister of Defence (Shri Satish Chandra): Excluding the expenditure on movement of troops and equipment which is estimated to be Rs. 10,000/- (approx.), an expenditure of about Rs. 1,40,000 has been incurred on the last Republic Day Celebrations.

Shri Rishang Keishing: What are the main items of expenditure?

Mr. Deputy-Speaker: Are we to go into all that here? The hon. Member might ask the Minister to give him these details, or if he had tabled an unstarred question, he would have got the answer.

The Prime Minister (Shri Jawaharlal Nehru): May I give an answer to this? The principal item is the cost of travel and boarding and lodging for 889 tribal folk dancers invited.